IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO. 170/00015/2018

IN

ORIGINAL APPLICATION NO. 170/00198/2015

DATED THIS THE 01ST DAY OF MARCH, 2018

HON'BLE DR K. B SURESH....MEMBER (J)

Intikhab Jafar
S/o. Late Shri Syed Hussain,
Aged about 55 years,
Junior Hindi Translator in the
O/o. Deputy Director General,
National Sample Survey Office,
Bengaluru, Residing at No. 246, Block No. 23,
CPWD Quarter, Sarjapur Road,
Koramangala, Bengaluru – 560 034.

...Petitioner

(By Advocate Shri A.R. Holla)

V/s.

- Shri P.C. Ananth,
 Secretary,
 Ministry of Statistics & Programme
 Implementation, Sardar Patel Bhavan,
 Sansad Marg,
 New Delhi 110 001.
- 2. Shri Rakesh Kumar, The Additional Director General, National Sample Survey (Field Operation Division) Level 6 & 7, C.G.O. Complex, R.K. Puram, New Delhi – 110 066.

3. Shri Ahamad Ayub B., The Deputy Director General, National Sample Survey Office (Field Operation Division) E & F Wing, 5th floor, Kendriya Sadan, Koramangala, Bengaluru – 560 034.

...Respondents.

(By Shri S. Prakash Shetty, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Reply filed. Order complied with therefore CP is dismissed. Notices are discharged. No order as to costs.

(Dr.K.B.SURESH) MEMBER (J)

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Annexures referred to by the petitioner in CP No. 170/00015/2018

Annexure-CP1: Copy of the order of Central Administrative Tribunal, Bangalore Bench in OA No. 170/00198/2015 dated 15.10.2015

Annexure-CP2: Copy of the order of Central Administrative Tribunal, Bangalore Bench in RA No. 170/00029/2016 dated 06.02.2017

Annexure-CP3: Copy of representation of the petitioner dated 12.10.2017

Annexures with Reply Statement

Annexure I: Copy of Office Order No. PF-2910001/JHT/KTK(S)/2013 dated 16.02.2018

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